

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 17th AUGUST 2016

No. 199 A: The services of the following Probationary Civil Judge (Junior Division), appointed in the year 2011 on the basis of Civil Judge (Junior Division)-Munsif Recruitment Examination-2008 are hereby confirmed with effect from the dates mentioned against their names:

Sl. No.	Name of the officer with designation and present place of posting.	Date of confirmation
01.	02.	03.
1.	Sri Ashok Kumar III, S.D.J.M.-cum-P.M. (J.J. Board), Jamshedpur	05.02.2016
2.	Md Faheem Kirmani, S.D.J.M.-cum-P.M. (J.J. Board), Ranchi	05.02.2016
3.	Sri Anand Mani Tripathi, Railway Judicial Magistrate, Sahebganj	05.02.2016
4.	Sri Surya Mani Tripathi, Nyayadhikari, Jhumari Tilaiya, Koderma	05.02.2016
5.	Sri Santosh Anand Prasad, Judicial Magistrate-cum- Civil Judge (Junior Division), Ghatshila (Jamshedpur)	05.02.2016
6.	Sri Neeraj Kumar, Railway Judicial Magistrate, Madhupur at Deoghar	05.02.2016
7.	Sri Purushottam Kumar Goswami, S.D.J.M., Rajmahal (Sahebganj)	05.02.2016
8.	Ms. Arti Mala, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division), Ramgarh	05.02.2016
9.	Ms. Manju Kumari, Civil Judge (Junior Division)-cum- P.M. (J.J. Board), Giridih	05.02.2016
10.	Sri Manoranjan Kumar No. II, Civil Judge (Junior Division), Dhanbad	05.02.2016
11.	Md. Umar, Railway Judicial Magistrate, Dhanbad	05.02.2016
12.	Sri Parth Sarthi Ghosh, S.D.J.M.-cum-Judge Incharge, Chaibasa	05.02.2016
13.	Miss Divya Mishra, S.D.J.M.-cum- Civil Judge (Junior Division)-cum- Judge Incharge-cum- P.M. (J.J. Board), Koderma	05.02.2016
14.	Sri Manoj Kumar Prajapati, J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division), Garhwa	05.02.2016
15.	Ms. Shweta Kumari No. II, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum- P.M. (J.J. Board), Chatra	05.02.2016
16.	Sri Vishal Gaurav, Civil Judge (Junior Division)-cum-J.M., Jamshedpur	05.02.2016
17.	Sri Kusheshwar Sinku, J.M.-cum-Judge Incharge-cum- Addl. Civil Judge (Junior Division), Bokaro	05.02.2016
18.	Miss Rajshree Aparna Kujur, J.M.-cum- Addl. Civil Judge (Junior Division)-cum- P.M. (J.J. Board), Bokaro	05.02.2016
19.	Sri Vimal Johnson Kerketta, Judicial Magistrate-cum-Addl. Railway Magistrate, Dhanbad	05.02.2016
20.	Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum- P.M. (J.J. Board), Sahebganj	05.02.2016
21.	Sri Nitish Nilesh Sanga, Law Officer, Law (Judicial) Department, Ranchi	05.02.2016
22.	Ms. Kumari Jiv, J.M.-cum- Addl. Civil Judge (Junior Division)-cum- P.M. (J.J. Board), Dhanbad	05.02.2016
23.	Ms. Kamala Kumari, Civil Judge (Junior Division)-cum-Judge Incharge, Hazaribagh	05.02.2016

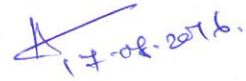
Sl. No.	Name of the officer with designation and present place of posting.	Date of confirmation
01.	02.	03.
24.	Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum- Civil Judge (Junior Division),P.M. (J.J. Board), Latehar	05.02.2016
25.	Sri Arbind Kachchap, , J.M.-cum- Addl. Civil Judge (Junior Division), Jamshedpur	05.02.2016
26.	Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat)	05.02.2016

By Order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 4500 /Apptt

Dated Ranchi the 17th August, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Registrar General